

ITEM NO.85

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.)

No(s). 5447/2015

VIJAI PRAKASH

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 29/01/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Pankaj Kumar Singh, Adv.  
Mr. Ranjit Kumar Sharma, Adv.

For Respondent(s)

Mr. Sameer Singh, Adv.  
Mr. M. R. Shamshad, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The Ld. Counsel for the sole respondent has failed to file the counter affidavit within the period stipulated under the rules. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.

(M V RAMESH)  
Registrar

MG

Signature Not Verified

Digitally signed by  
Madhu Grover  
Date: 2016.01.29  
16:26:08 SCT  
Reason: